

ITEM NO.6

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).324/2018

ALAKH ALOK SRIVASTAVA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No.171039/2018-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 13-12-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR  
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Petitioner-in-person  
Mr. Chandan Kumar Singh, Adv.  
Dr. Kedar Nath Tripathi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Permission to appear and argue in person granted.

The writ petition is dismissed.

(SANJAY KUMAR-I)  
AR-CUM-PS

(KAILASH CHANDER)  
ASSISTANT REGISTRAR